

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2298
TO BE ANSWERED ON 15.12.2023

MATERNITY BENEFIT TO POOR WORKING WOMEN

2298. SHRI BIDYUT BARAN MAHATO:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government is considering to extend maternity benefits to poor working women in the country;
- (b) if so, the details thereof;
- (c) whether any scheme/program has been initiated or to be initiated by the Government to provide maternity benefits to poor working women; and
- (d) if so, the details thereof, State/UT-wise?

ANSWER

MINISTER FOR WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d) The Ministry of Women and Child Development is implementing Pradhan Mantri Matru Vandana Yojana (PMMVY) across the country through State Governments/Union Territory Administrations w.e.f. 01.01.2017 for Pregnant Women and Lactating Mothers including poor working women. The PMMVY is a Centrally Sponsored Maternity Benefit Scheme under which cash incentives of ₹5,000/- is provided directly to the Bank/Post Office account of the beneficiary in Direct Benefit Transfer (DBT) mode for first child. The eligible beneficiaries receive the remaining cash incentive, as per approved norms towards maternity benefit under Janani Suraksha Yojana after institutional delivery, so that on an average a woman gets ₹6,000/-. Cash incentive of ₹6,000/- is also provided under PMMVY to eligible beneficiaries for second child subject to the second child being a girl.

Under PMMVY, more than 3.59 crores beneficiaries have been enrolled since inception of the Scheme in 2017-18 and till 02.12.2023. Further, maternity benefits of more than ₹14,428.35 crores (includes both Central and State share) have been disbursed to more than 3.21 crores beneficiaries during the aforesaid period.
